

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/6790/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the 20<sup>th</sup> November, 2019.

Sub: **Prayer for Headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2018-19/5115/E Dated 16<sup>th</sup> November, 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter leave permission, by your official car, at your own cost, w.e.f. the evening of 22.11.2019 till the morning of 25.11.2019, has been rejected/granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/6791/A, dated 20.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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